

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2529
TO BE ANSWERED ON THE 10TH AUGUST, 2021**

PEOPLE WITH DISABILITIES DECEASED DUE TO COVID-19

2529. DR. L. HANUMANTHAIAH:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the data on the number of people with disabilities vaccinated for the 1st dose of COVID-19 and both the doses of COVID-19 is available;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether the data on the number of people with disabilities deceased due to COVID-19 is available;
- (d) if so, the details thereof, if not, the reasons therefor;
- (e) whether Government has issued any notification to vaccinate people with disabilities on a priority basis; and
- (f) if so, the details thereof and, if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR. BHARATI PRAVIN PAWAR)

(a) to (f) As per the information available on Co-WIN portal as on 4th August 2021, about 3,254 doses have been administered to people who have been recorded on Co-WIN as people with disabilities.

To improve the reporting of death due to Covid-19, a detailed guideline has been issued by Union Health Ministry to all States/UTs. Ministry vide letter dated 9th October 2020 has conveyed to States/UTs, the WHO and ICMR guidelines on correct recording of COVID-19 related deaths in accordance with globally accepted ICD-10 classification. Ministry has also urged states to undertake periodic death audits with the aim to improve quality of healthcare services by undertaking suitable corrective measures based on such audits.

The Ministry of Health & Family Welfare has issued directions to all States/UTs on Near to Home COVID Vaccination Centres (NHCVC) for Elderly and Differently Abled Citizens in May 2021, making the vaccination program more accessible to elderly and differently abled

citizens, who may not be able to travel to the existing vaccination centres. The Guidelines are also available on the website of Ministry of Health & Family Welfare. The NHCVC follows a community based approach where the sessions can be conducted nearer to home e.g. at community/Resident Welfare Association (RWA) centre, panchayat ghar, school buildings etc. for the elderly and differently abled citizens. States/UTs have been again issued advisory regarding facilities to be provided to differently abled persons for COVID-19 treatment, management and vaccination, stating that vaccination can also be prioritized for differently abled persons.
